

**DISTRICT & SESSIONS COURT, PUNE**

**Subject :** Correction in Annexure 'A'  
of office Order No. B-16/46/2021  
dtd 05.07.2021, in respect of  
District & Sessions Court, Baramati.

**CORRIGENDUM**

The Office Order referred above is modified as under, so far as  
District and Sessions Court at Baramati, is concerned :

**BARAMATI**

**(District & Additional Sessions Courts - Baramati)**

<b>Sr. No.</b>	<b>Name of the Judicial Officer</b>	<b>Date of working</b>	<b>Assignment.</b>
1)	Smt. J. P. Darekar, District Judge - 1 & Addl. Sessions Judge Baramati.	07-07-2021, 09-07-2021, 12-07-2021, 14-07-2021, 16-07-2021, 19-07-2021	To be incharge of own Court and incharge of District Judge-3 & Addl. Sessions Judge, Baramati and
2)	Shri. S. T. Bhalerao District Judge-2 & Addl. Sessions Judge, Baramati.	07-07-2021, 09-07-2021, 12-07-2021, 14-07-2021, 16-07-2021, 19-07-2021	To be incharge of own Court and Adhoc District Judge - 1 & Addl. Sessions Judge, Baramati.
3)	Shri. R. V. Lokhande, District Judge-3 & Addl. Sessions Judge, Baramati.	08-07-2021, 10-07-2021... (compensatory working), 13-07-2021, 15-07-2021, 17-07-2021, 20-07-2021	To be incharge of own Court and in charge of (i) District Judge - 1 & Addl. Sessions Judge, Baramati and  (ii) District Judge-2 and Addl. Sessions Judge, Baramati.
4)	Shri. D. B. Bangade, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati.	08-07-2021, 10-07-2021, (compensatory working), 13-07-2021, 15-07-2021, 17-07-2021, 20-07-2021	To be incharge of own Court and incharge of Adhoc District Judge-2 & Addl. Sessions Judge, Baramati.

(5)	Shri. J. A. A. Shaikh Adhoc District Judge-2 & Addl. Sessions Judge, Baramati.	07-07-2021, 09-07-2021, 12-07-2021, 14-07-2021, 16-07-2021, 19-07-2021	To be incharge of own Court.
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Rest of the Office Order shall remain the same.

Inform all the concerned accordingly.

Pune.

Dated: 8<sup>th</sup> July, 2021.

Sd/-xxx

(Sanjay A. Deshmukh)

Principal District & Sessions Judge,  
Pune.

Forwarded with compliments to all the Judicial Officers in Pune  
Judicial District, for information and necessary action.

No. B-16(ii)/ 46-A /2021,  
District & Sessions Court, Pune.  
Date: 08-07-2021.

By Order,

  
Registrar,

District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.  
(to inform all the concerned Government Offices in  
Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar  
Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.